

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

DA.No. 174 of 1997

Date of Order. 24.11.98.

Between:

- | | |
|----------------------|--|
| 1. V.Ramesh | 6. C.Kaleswar Rao |
| 2. K.Juggulal | 7. R.Bhoomeshwar |
| 3. G.Venkatanarayana | 8. N.Satyanarayana Swamy |
| 4. B.Shankar | 9. J.Satyanarayana Rao |
| 5. P.Srinivas | 10. Syed Ghouse Mohiuddin .. Applicants. |

And

1. Union of India, rep. by its Secretary
Telecommunications, Sanchar Bhavan,
Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom
Circle, Andhra Pradesh, Hyderabad.
3. The Telecom District Manager, Kurnool .. Respondents.

Counsel for the Applicant : Mr.P.N.A.Christian
Counsel for the Respondents : Mr. V.Bhimanna

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

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G.A.No. 174 /97

Copy to:

1. The Secretary, to UOI, Telecommunications, Janchar Bhavan, Ashoka Road, New Delhi.
2. Chief General Manager, Telecommunications, P. Circle, Hyd.
3. Telecom District Manager, ~~Warangal~~ *Kurnool*.
4. One copy to Mr. P.A. Christian, Advocate, C.T, Hyd.
5. One copy to Mr. V. ^{*Blumanna*} ~~Joseph~~, Addl. DDO, C.T, Hyd.
6. One copy to J.H.(P), CAT, Hyd.
7. One duplicate copy.

gha/

21/12/98

II COURT

TYPED BY
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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESWAR :
M(J)

DATED: 24-11-98

ORDER/JUDGMENT

MA/R.A./C.P.No.

in

OA.NO. 174/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

~~DISMISSED~~

DISMISSED AS WITHDRAWN

~~ORDERED/REJECTED~~

NO ORDER AS TO COSTS

SRR

